

Fund for Assisting the Unemployed

- *11. { Shri D. C. Sharma:
Shri A. M. Tariq:
Shri Ram Krishan Gupta:
Shri Ajit Singh Sarhadi:

Will the Minister of **Labour and Employment** be pleased to refer to the reply given to Starred Question No. 3 on the 1st August, 1960 and state:

(a) the progress made so far in the proposal to create a fund at the Centre and in the States for assisting the unemployed; and

(b) when it is likely to be put in practice?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The proposal to create a Fund to assist in the avoidance of unemployment by closures and for rehabilitating those affected by closures is still under examination.

Import of Manganese Dioxide

*12. **Shri Chintamani Panigrahi:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether an import licence for 6,000 tons of Manganese Dioxide was issued to National Carbon Company of India Ltd.;

(b) if so, whether Government verified that this particular grade of Manganese Dioxide was not produced in India; and

(c) what is the foreign currency involved in this licence?

The Minister of Commerce (Shri Kanungo): (a) to (c). The hon. Member has not specified the licensing period. Messrs National Carbon Co. of India Ltd. (M/s. Union Carbide) are being allowed to import in bulk manganese dioxide for the last few licensing periods for their own consumption as well as for processing and re-export to their factory in Singapore. This particular grade of manganese dioxide is not available in the country. A part of the foreign exchange involv-

ed is recouped by re-export of the processed product.

Movement of D.P.s to Dandakaranya

- *13. { Shri Yadav Narayan Jachav:
Shri Chintamani Panigrahi:

Will the Minister of **Rehabilitation and Minority Affairs** be pleased to state:

(a) whether it is a fact that recently a meeting of Union Minister of Rehabilitation and Chief Ministers of West Bengal, Madhya Pradesh and Orissa was held and the movement of refugees to Dandakaranya was discussed thereat;

(b) what were the main conclusions reached at this meeting; and

(c) what steps Government is planning to take in the light of the conclusions reached?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes. The movement of families from camps in West Bengal to Dandakaranya was one of the items discussed.

(b) and (c). A statement giving the information is laid on the Table of the Sabha. [See Appendix I, annexure No. 4].

Trespass by Pakistan's

*14. **Shri A. M. Tariq:** Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 152 on the 4th August, 1960 and state:

(a) whether any further reply has been received from the Pakistan Government regarding the trespass by Pakistanis into the Indian territory at Radhanagar on East Pakistan border on the 16th May, 1960; and

(b) if so, details thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). No, Sir. At the monthly conference of the District Officers of Tripura and East